



MEDIATION CENTRE
Rajasthan State Legal Services Authority
Rajasthan High Court, Jodhpur (Phone: 0291-2548287)
(e-mail: rslsajod@gmail.com)

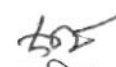
Cause List dated: 20-09-2018

S.No.	Name of Mediator	Cases Titles	Petitioner Advocate	Respondent Advocate
1.	Sh. Jai Kishan Bhaiya	S.B. Civil First Appeal No. 37/2011, Abhay Kumar V/s Dhanraj	Mr. M.S. Purohit	Mr. Sunil Trivedi
2.	Dr. Manjula Choudhary	S.B. Criminal Revision No. 613/2018, Sobha V/s State & Anr.	Mr. Awar Dan Ujjawal	Mr. Haider Agha
3.	Sh. Harish Purohit	S.B. Criminal revision No. 582/2018, Mahipal Giri V/s State & Anr.	Mr. R.S. Mali Mr. S.D. Purohit	Mr. Kuldeep Vaishnav

Cause List dated: 24-09-2018

S.No.	Name of Mediator	Cases Titles	Petitioner Advocate	Respondent Advocate
1	Smt. Raj Laxmi Singh Choudhary	S.B. Criminal Revision No. 197/2018, Kailash V/s Mamta @ Durga & Anr.	Mr. N.A. Rajpurohit	Mr. Sushil Solanki
2	Mr. Sisodia	S.B. Criminal Misc. Bail No. 4244/2018, Prashant Agarwal V/s State	Dr. Sachin Acharya	Mr. Pritam Solanki
3	Sh. Baljinder Singh Sandhu	S.B. Criminal Misc. Petition No. 1391/2017, Omprakash Bohra & Anr. V/s State & Anr.	Mr. H.M. Saraswat Mr. J.P. Bishnoi	Mr. Gokulesh Bohra
4	Sh. Gulam Hussain	S.B. Criminal Leave To Appeal No. 16/2017, Jaffar Khan V/s Manish Connected With S.B. Criminal Leave To Appeal No. 15/2017, Jaffar Khan V/s Manish	Mr. Javed Hussain	Mr. Amitabh Acharya

भवदीय


संयुक्त सचिव
राजस्थान राज्य विधिक सेवा प्राधिकरण,
राजस्थान उच्च न्यायालय, जोधपुर।